

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.08.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

## For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 676 of 2020	Samtex Desinz Pvt. Ltd. Vs. Bharat Bhushan	Aniruddha Deshmukh	
2.	Comp. App. (AT) (Ins) No. 677 of 2020	Invent Assets Securitization and Reconstruction Pvt. Ltd. Vs. Xylon Electrotechnic Pvt. Ltd.	Aproov Malhotra	
3.	Competition Appeal (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar

## For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Ors.	Ankit Mangla	Sunil Prakash Sharma-R2
5.	Comp. App. (AT) (Ins) No. 508 of 2020	Victory Iron Works Ltd. Vs. Jitendra Lohia  <b>With</b>	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2
6.	Comp. App. (AT) (Ins) No. 377 of 2020	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	Sreenita Ghosh-RP Varsha Banerjee-R3
7.	Comp. App. (AT) (Ins) No. 526 of 2020	Maxsun Marine Services FZE Vs. Dolphin Offshore Enterprises (India) Ltd.	Farhat Warsi	Satpal Singh
8.	Comp. App. (AT) (Ins) No. 548 of 2020	Umesh Saraf, Suspended Director, Triumph Realty Pvt. Ltd. Vs. Tech India Engineers Pvt. Ltd.	Alisha Chopra	K. K Tiwari

**For Hearing**

<b>9.</b>	Comp. App. (AT) No. 253 of 2019 & I.A. No. 1516 of 2020	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
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**01:00 PM**

**Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 274 of 2020  <b>Part Heard</b>	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd.  <b>With</b>	Apoorv Agarwal	Abhishek Anand-R1
<b>2.</b>	Comp. App. (AT) (Ins) No. 291 of 2020  <b>Part Heard</b>	Nitin Sharma Vs. Gian Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand

**02:00 PM****For Hearing**

<b>3.</b>	Comp. App. (AT) (Ins) No. 474 of 2020	Sanjeev Kumar Vs. Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	Rishabh Bansal
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**